

(15)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/611/(IB)/2017
NAME OF THE PETITIONER(S) : VISHNUSUDHA TEXTILES
NAME OF THE RESPONDENT(S) : SRI NAGANANTHANA MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. A. Raja mohamed Counsel for Respondent



2. A. G. Sathyanarayana
(for A.C. MYLS only)

ORDER

for operational credit A. G. Sathyanarayana

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file reply. At request, time is enlarged, with the liberty to file reply before the next date of hearing; the copy of which will be given to the other side in advance. Matter is posted for final arguments. Put up on **06.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)